

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 5925 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Hirendra Kashyap,  
District & Sessions Judge, Tirap,  
Changlang and Longding, Khonsa, Arunachal Pradesh.

Dated Guwahati, 1<sup>st</sup> Oct., 2019.

Sub:- Casual Leave.

Ref:- D&SC/KSA/Estt2019/01/651 Dated 27<sup>th</sup> September, 2019.

Sir,

With reference to the above, I am directed to inform you that, you have been granted permission to avail 3 (three) days Puja vacation for Civil Courts from 09.10.2019 to 11.10.2019 along with station leave permission w.e.f. 01.10.2019 to 13.10.2019.

The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-


**JT. REGISTRAR (VIGILANCE)**

5927  
**Memo NO.HC.VII-21/2008/59267A, dated 1.10.19**

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.

2. The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

Pdas